

SLP(C)No. 9349-9354 OF 2000

ITEM No.31

Court No.11

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9349-9354/2000@@
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(From the judgement and order dated 09/02/2000 in WA-7506/99
WA-7507/99, WA-7508/99, WA-7510/99, WA-7512/99, & WA-7514/99
of The HIGH COURT OF KARNATAKA AT BANGALORE)

S.M. NILAJKAR & ORS.

Petitioner (s)

VERSUS

TELECOM DISTRICT MANAGER, KARNATAKA

Respondent (s)

(With Office Report)

With
S.L.P.(C)No.11945-11948/2000 (With Office Report)

Date : 09/02/2001 These Petitions were called on for hearing today.@@
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CORAM :
HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. S.N. Bhat, Adv.

Mr. S. Ravindra Bhat, Adv.
Mr. Naveen R. Nath, Adv.
Mrs. Lalit Mohini Bhat, Adv.
Mr. Shiv Kumar Suri, Adv.

For Respondent (s) Mr. Mukul Rohtagi, ASG and
Mr. Ajay Sharma, Adv. for
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Leave granted.
Preparation of paper books is dispensed with.
Permission granted to file additional documents.
Expedite hearing.

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(Subhash Chander)
Court Master

(S. Malkani)
Court Master